

**I.D.F. Commitment for 1995-96**

858. SHRI M.V.V.S. MURTHY :  
SHRI SHRAVAN KUMAR PATEL :  
SHRIMATI BHAVNA CHIKHLIA :

Will the Minister of FINANCE be pleased to state :

(a) whether the India Development Forum (IDF) has pledged \$6.8 billion as consortium commitment for 1995-96 at a meeting in Paris on June 29, 1995;

(b) if so, on precise terms fixed alongwith the concessional component of the pledge, country-wise and institution-wise;

(c) whether this aid comprises \$ 1.2 to 1.5 billion aid from Japan, constituting an all time high Japanese assistance;

(d) if so, the details thereof; and

(e) the projects which are likely to be financed through this credit?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) :  
(a) At the India Development Forum meeting held on 29th & 30th June, 1995 in Paris, the indication of pledges made by multilateral, bilateral and major donor nations was US \$ 6.9 billion.

(b) The country-wise and institution-wise components of the pledges made alongwith the concessional component is as under :

*in US dollar (millions)*

Country	Total	of which grants or interest free loans
1	2	3
<b>Bilateral</b>		
Belgium	1.7	1.7
Canada	46.0	46.0
Denmark	40.7	40.7
France	80.0	-
Germany	362.5	189.9
Italy	39.9	0.8
Japan	1,447.6	-
Netherlands	119.2	119.2
Norway	11.6	10.5
Sweden	66.4	44.8

1	2	3
Switzerland	46.1	38.4
United Kingdom	222.3	149.7
United States	171.5	171.3
Sub-total	2,655.5	813.0

**Multilateral**

ADB	760.0	10.0
EC	167.5	167.5
European Inv. Bank	53.6	-
IBRD/IDA	2,500—2,800	1,200—1,500
IFAD	20.0	20.0
Nordic Inv. Bank	70.0	6.0
UN System	241.9	241.9
IFC	200.0	-
Sub-total	4,013.0—4,313.0	1,645.4—1,945.4
Total :	6668.5—6968.5	2458.4—2758.4

(c) to (e) Yes, Sir. The amount of pledge indicated by Japan is US \$1.4 billion. The precise details regarding terms and conditions and the projects which are likely to be financed through this credit will be known only after the aid negotiations/agreements are finalised with the donor agency.

**Waiving of Outstanding Loans by Banks**

859. DR. SHRIMATI K.S. SOUNDARAM : Will the Minister of FINANCE be pleased to state

(a) whether the nationalised banks have been allowed to waive a part of their outstanding loans;

(b) if so, the salient features of the policy and the guidelines in this regard;

(c) whether the Government have received suggestions from different sections of the society for the prevention of possible differential relaxations in deciding individual cases of waivers and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) :  
(a) and (b) It is a management decision of banks to waive/write or enter into compromise with the borrowers of the bank. The bank's functionaries are expected to take